

17. Vitamin A and premixes of Vitamin A, Vitamin B1 (Thiomine-Hcl/Thiamine Mononitrate), Vitamin B2, Vitamin D3, Vitamin P (Rutin), Vitamin E and its Derivatives, Menadione, Menadione-Sodium Bisulphite and Aceto menadione and Vitamin C.

**Contamination of Petroleum and Diesel by Indo-Burma Petroleum Company Limited**

357. SHRI J. P. GOYAL: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) how many cases of contamination of petroleum and diesel with water in the retail outlets of Indo-Burma Petroleum Company Limited have so far come to the notice of Government;

(b) what action has so far been taken against the company and other persons responsible therefor; and

(c) whether periodical check of petrol and diesel supplied at the retail outlets is made; and if not, what are the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR):

(a) to (c): 56 cases of contamination of petrol/diesel with water at the retail outlets of the Indo-Burma Petroleum Company Limited have so far been brought to the notice of Government.

Water contamination normally takes place due to seepage through manhole covers of dip/fill points if kept loose or open by dealers especially during the rainy season. It can also take place on account of leakage through tanks/pipelines and fittings due to corrosion or mechanical defects.

Normally, no dealer would mix water with petrol/diesel for a one time short term gain because water and petrol/diesel do not mix.

In all cases of water contamination, water is pumped out.

So far the oil companies were following diverse practices and normally warning was issued where negligence was observed on the part of the dealer or company official.

The oil industry has now evolved uniform guidelines for greater marketing discipline which inter-alia provide for maintenance of daily record of water dip, immediate reporting of presence of water to the controlling company office, sample testing for presence of water before commencing daily sales, proper maintenance of company equipment at retail outlet, and periodical inspection by sales officer of the company and senior managers.

Joint inspection teams formed with two or more oil companies also make surprise checks at the retail outlet. Where serious irregularities are detected in inspections, supplies of products is suspended and, in case of recurrence, strict action based on the facts of the case can be taken against those found responsible.

**Recruitment in Farakka super thermal power project**

358. SHRI SUKOMAL SEN: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the authorities of Farakka Super Thermal Power Project are not recruiting persons through the employment exchange; and

(b) if so, what steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN) (a) No, Sir.

(b) Does not arise.